GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.3322
TO BE ANSWERED ON 06.12.2016

Polluting Industries/Plants

3322. SHRI PRATAPRAO JADHAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a)   whether despite various provisions of law polluted water from various factories/plants is flowing into the rivers and if so, the reasons therefor;

(b)   whether the Government has instructed the factories/plants to install pollution control systems/devices for abatement of water pollution;

(c)   if so, the details thereof along with the details of factories/plants which have not installed the said systems/devices so far, State-wise; and

(d)   the action taken by the Government against the erring factories/plants and the efforts being made to ensure compliance with the said direction?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

(a)   The polluting industries are required to take Consent to Establish and Consent to Operate under the Water (Prevention and Control of Pollution) Act, 1974 and it is obligatory for industries to set up effluent treatment plants to treat the effluent to the prescribed norms as prescribed by Ministry of Environment, Forest and Climate Change. Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs) maintain close vigil on quantity / quality of effluent & emissions discharged by polluting industries. In case of non-compliance, action under the provisions of the prevalent Acts is taken by SPCBs / PCCs.

(b)to(d)   CPCB has directed the 17 category of highly polluting industries to install system for online monitoring of emission / effluent quality. Out of total 3387 industrial units, 2438 units were identified for installing online monitoring system. 2023 industrial units have so far installed online monitoring system and 415 units are in the process of installation. The State-wise details of industries which have installed online monitoring devices is given at annexure.

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ANNEXURE REFERRED TO IN REPLY TO PART (b) TO (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3322 DUE FOR REPLY ON 06/12/2016 REGARDING POLLUTING INDUSTRIES/ PLANTS RAISED BY SHRI PRATAPRAO JADHAV.

State-wise number of industries which have installed online monitoring devices

States	Total no. of industries
Andhra Pradesh	109
Assam	15
Bihar	16
Chhattisgarh	64
Daman & Diu	3
Delhi	1
Goa	10
Gujarat	226
Haryana	54
Himachal Pradesh	16
Jammu & Kashmir	16
Jharkhand	58
Karnataka	125
Kerala	15
Madhya Pradesh	66
Maharashtra	218
Meghalaya	13
Odisha	66
Pondicherry	3
Punjab	62
Rajasthan	89
Sikkim	1
Tamil Nadu	142
Telangana	209
Tripura	11
Uttar Pradesh	279
Uttarakhand	44
West Bengal	92
Total	**2023**

(Source: CPCB, 2016)

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